- (b) whether Government is aware that the global seed giant-Monsanto is luring Parliamentarians to foreign trips as reported in an English daily newspaper on 22 August, 2014; and
- (c) if so, the action Government has taken or proposed to take against Monsanto for taking Parliamentarians to foreign countries on the pretext of study tours and seek their knowledge of agriculture technology?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) No, Sir. Government has not over-ruled the recommendations of the Genetic Engineering Appraisal Committee (GEAC). The GEAC has recently approved twelve GM crops for experimental field trials for the purpose of generating biosafety data including brinjal and rice subject to submission of NOC from the concerned State Governments. Currently six confined trials are going on after getting NOC from the State Governments of Maharashtra, Punjab, Gujarat and Delhi for three GM Crops namely; cotton, maize and mustard. All field trials are subjected to stringent norms such as (i) maintaining a crop specific isolation distance from the periphery of the experimental site; (ii) biological barrier; (iii) submission of a validated event specific test protocol; and (iv) post -harvest restrictions.

(b) and (c) This Ministry has no information on whether M/s Monsanto is luring Parliamentarians to foreign countries on the pretext of study tours.

Proposals from States for control of pollution

†2856. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of schemes launched in States by Central Government for elimination and control of pollution;
- (b) whether State Governments have forwarded the proposals under such schemes to Central Government; and
- (c) if so, the details of scheme under consideration and by when final decision would be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) The Ministry of Environment, Forests and Climate Change is implementing a number of †Original notice of the question was received in Hindi.

- (i) National River Conservation Programme
- (ii) National Ganga River Basin Authority
- (iii) National Lake Conservation Plan
- (iv) National Plan for Conservation of Aquatic Eco-systems
- (v) Common Effluent Treatment Plants

The proposals are forwarded by the State Governments to the concerned divisions of the Ministry handling aforesaid scheme/schemes. The financial assistance is provided after thorough examination of proposals from technical, financial angles including deliverables and outcomes.

Impact of industrialisation on climate change

†2857. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that we are facing the bad effects of growing industrialisation in form of pollution and global warning;
- (b) whether it is also a fact that the storms, cyclones, floods and Tsunami etc. are the results of environmental disorder, if so, the details thereof;
- (c) whether Government proposes to take any revolutionary steps to create human friendly environment; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) As per the fifth Assessment report (AR5) of Intergovernmental Panel on Climate Change (IPCC) published in 2014, warming of the climate system is unequivocal. Recent anthropogenic emissions of greenhouse gases are the highest in history. Total annual anthropogenic GHG emissions have increased by about 10 Giga tonnes carbon dioxide equivalent

[†]Original notice of the question was received in Hindi.